

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

REVIEW PETITION (C) NO(s). 139 OF 2006 IN SLP(C) 26809/2005

M/S. JAIN FERRO ALOYS PVT. LTD.

Petitioner(s)

VERSUS

M.P. STATE ELECTRICITY BOARD & ORS.

Respondent(s)

Date: 28/02/2006 This Petition was circulated today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

By Circulation

UPON perusing papers the Court made the following

O R D E R

The review petition is dismissed in terms of the  
signed order.

(PAWAN KUMAR)  
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(signed order is placed on the file)

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

REVIEW PETITION (C) NO.139 OF 2006

IN  
SPECIAL LEAVE PETITION(C) NO.26809 OF 2005

M/S. JAIN FERRO ALOYS PVT. LTD.

.....PETITIONER

VERSUS

M.P. STATE ELECTRICITY BOARD & ORS.

.....RESPONDENTS

O R D E R

We have gone through the review petition and the connected papers.

We find no merit in the review petition and the same is dismissed.

.....J.

( H.K. SEMA )

.....J.

( B.N. SRIKRISHNA )

NEW DELHI ,

FEBRUARY 28, 2006.